### GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO. 2992 ANSWERED ON 04.08.2022

# **GREEN HYDROGEN POLICY**

## 2992. SHRI P.P. CHAUDHARY SHRI BRIJENDRA SINGH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has taken any initiative to make Green Hydrogen affordable and accessible and if so, the details thereof;
- (b) whether the Government has formulated any policies and schemes to achieve 500 GW production target of non-fossil fuel by 2030 and if so, the details thereof;
- (c) whether the Government has any proposal to set up and encourage the production and use of Green Hydrogen and Green Ammonia through an environment friendly process;
- (d) if so, the details thereof along with the funds proposed to be sanctioned and the targets fixed in this regard, State/UT-wise;
- (e) whether the Government has updates on the solar power project for Maharashtra State Electricity Distribution Company (MSDECL) situated in Jodhpur district of Rajasthan; and
- (f) if so, the details thereof?

#### ANSWER

#### THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

#### (SHRI R.K. SINGH)

(a)to(d) The Ministry of New and Renewable Energy has developed a draft National Green Hydrogen Mission document, which proposes a framework for support to production and utilization of Green Hydrogen and its derivatives such as Green Ammonia, indigenous manufacturing, Research & Development, pilot projects, enabling policies and regulations, and infrastructure development.

Ministry of Power's Notification No. 23/02/2022-R&R dated 17 February 2022 notified provisions to facilitate supply of renewable energy for production of Green Hydrogen.

In line with announcement made by Hon'ble Prime Minister at COP26, India is committed to achieve 500 GW of installed electricity capacity from non-fossil fuel sources by 2030. A Committee co-chaired by Secretary MNRE and Secretary, Power has been constituted to prepare a Roadmap for achieving the target of 500 GW of installed electricity capacity from non-fossil fuel sources by 2030. Steps taken by MNRE to promote renewable energy capacity addition inter alia include:

• Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,

- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc.
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Notification of standards for deployment of solar photovoltaic system/devices,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.

(e)&(f) Maharashtra State Electricity Distribution Company (MSDECL) has informed that 5 solar power projects, having Power Purchase Agreements with MSEDCL with a cumulative capacity of 1080 MW have been commissioned in Jodhpur District, Rajasthan, as on 23 May 2022.

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